

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.07**  
**C.P. (IB) No.147/BB/2023**

**IN THE MATTER OF:**

M/s. Prakriti Packs	...	Petitioner
Vs.		
Sara Suole Private Limited	...	Respondent

**Order under Section 9 of I & B Code, 2016**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Proxy Counsel  
For the Respondent: Ms. Varsha

**ORDER**

1. Heard the Learned Proxy Counsel for the Petitioner and Learned Counsel for the Respondent.
2. The Proxy Counsel appearing for the Petitioner requested time stating that the arguing counsel is not available due to inconvenience.
3. At the request, list the case on **19.08.2024**.

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**